

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 5 OF 2017&  
IA NO. 7 OF 2017**

**Dated: 23<sup>rd</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Star Wire (India) Vidyut Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. D. V. Raghu Vamsy  
Mr. Raunak Jain

Counsel for the Respondent(s) : -

**ORDER**

Issue notice to the Respondents returnable on 06.03.2017. Dasti, in addition, is permitted.

List the matter on **06.03.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)  
Chairperson**